

Name of the Corporate Debtor	Harvest Hotels and Serviced Apartments Private Limited	Date of commencement of CIRP	07-10-2022	List of creditors as on:	14-08-2023
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List of Other creditors, if any, (other than financial creditors and operational creditors)

Sl No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	Kaveri Gupta	20-10-2022	1,65,49,411	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,15,49,411	-	
2	Nishant Gupta	20-10-2022	1,43,90,044	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	93,90,044	-	
3	Rajat Gupta	20-10-2022	1,43,90,044	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	93,90,044	-	
4	Rajiv Gupta	20-10-2022	1,43,90,044	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	93,90,044	-	
5	Rajiv Gupta	20-10-2022	1,37,47,751	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	87,47,751	-	
6	Rajiv Gupta	20-10-2022	1,65,49,411	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,15,49,411	-	
7	Renu Gupta	20-10-2022	1,57,53,040	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,07,53,040	-	
8	Renu Gupta	20-10-2022	1,65,49,411	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,15,49,411	-	
9	Smriti Gupta	20-10-2022	1,65,49,411	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,15,49,411	-	
10	Pawan Kumar	24-11-2022	1,47,20,000	80,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	67,20,000	-	
11	Poonam	24-11-2022	1,19,60,000	65,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	54,60,000	-	
12	Vinita Kashyap	24-11-2022	2,15,05,000	1,15,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,00,05,000	-	
13	Nivedita Krishna Singh	24-11-2022	56,55,000	30,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	26,55,000	-	
14	Padma Jha	24-11-2022	41,60,000	20,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	21,60,000	-	
15	Rakesh Kumar Tyagi	24-11-2022	19,00,000	10,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	9,00,000	-	
16	Anuj Kalra for self and on behalf of Arun Kalra, Aakriti Kalra and Komal Kalra	28-10-2022	8,17,12,274	8,17,12,274	Arbitral Award	No	No	No	NA	-	-	-	-	
17	Abhay Sikri	10-11-2022	93,94,073	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	43,94,073	-	
18	Prateek Sikri	10-11-2022	93,94,073	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	43,94,073	-	
19	Renu Pahwa	10-11-2022	89,59,800	50,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	39,59,800	-	
20	Sushil Pahwa	16-11-2022	2,11,96,142	1,00,00,000	As amount received by CD, pursuant to agreement to sell	No	No	No	NA	-	-	1,11,96,142	-	
			32,94,24,929	18,37,12,274		-	-	-	-	-	-	14,57,12,655	-	

1. Amount rounded off to the nearest Rupee

2. CIRP Commencement Date is October 07, 2022

3. The aforesaid creditors are classified as unsecured creditors

4. Claims admitted, if any, are subject to revision/ substantiation/ modification on the basis of any additional information/ evidence/ clarification/ revised claim being received.

5. The aforesaid claim(s) have been admitted basis verification of information/ documents provided by the respective claimants.